

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2659

ANSWERED ON:12.03.2010

SPURIOUS DRUGS

Adhalrao Patil Shri Shivaji;Anuragi Shri Ghansyam ;Bali Ram Dr. ;Meghe Shri Datta Raghobaji;Viswanathan Shri P.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a large number of fake/ spurious and substandard drugs have been recovered across the country;
- (b) if so, the details of the value of drugs seized, the companies and the persons found guilty and the action initiated against them during the last one year and the current year, State/UT-wise;
- (c) whether the Government proposes to amend the existing laws for providing stringent punishment for involvement in such activities and also set up drug testing centres at various parts of the country;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the further measures taken or proposed to be taken by the Government to check, detect and punish manufacturers and traders of fake/spurious and substandard drugs in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

- (a) & (b): These are no reports of large scale detection of spurious or substandard drug in the country. A statement with respect to spurious and substandard drugs is detected in last one year and the current year is annexed.
- (c) & (d): The Drugs and Cosmetics Act, 1940 has been amended under Drugs & Cosmetics (Amendment) Act 2008 and it has come in to force since 10th August, 2009. Under this Act stringent penalties for manufacture of spurious and adulterated drugs have been provided. Certain offences have been made cognizable and non- bailable.
- (e): Whistle Blower Scheme has been announced by Government of India to encourage vigilant public participation in the detection of movement of spurious drugs in the country. Under this Scheme the informers would be suitably rewarded for providing concrete information in respect of movement of spurious drugs to the regulatory authorities. Detailed information is available on Central Drugs Standard Control Organisation (CDSCO) website [www.cdsc0.nic.in](http://www.cdsc0.nic.in).